

### Report and Accounts (2020-21) of NLCF, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Labour Cooperatives Federation of India Limited (NLCF), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 6067/17/21]

### Report and Accounts (2020-21) of ALIMCO, Kanpur and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक): महोदय, मैं कंपनी अधिनियम, 2013, की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Forty-eighth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 5847/17/21]

### I. Notifications of the Ministry of Education

### II. Reports and Accounts of various organisations for various years and related papers

डा. सुभाष सरकार: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. CA/373/2021/MsAE (Regulations), dated the 23<sup>rd</sup> March, 2021, publishing the Council of Architecture (Minimum Standards of Architectural Education) (Amendment) Regulations, 2021, under sub section (3) of Section 45 of the Architects Act, 1972, along with Delay statement.

[Placed in Library. See No. L.T. 6068/17/21]